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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/632/ (IB)/2017
NAME OF THE PETITIONER(S)	:	EDELWEISS ASSET RECONSTRUCTION CO LTD
NAME OF THE RESPONDENT(S)	:	AML STEEL & POWER LTD
UNDER SECTION	:	7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

28) ~~SP~~ SRINATH SRIDEVAN APPLICANT
BHAGAVATH
SUGANYA. A

Shankaranarayanan, Senior Counsel Respondent
for GEETANJALI

ORDER

Counsel for petitioner/Financial Creditor present. Senior Counsel for the respondent present and prayed for time to make submissions stating that the instructing counsel for respondent could not attend the Tribunal due to personal inconvenience. Counsel for applicant stated that he has no objection to grant time to the counsel for respondent. The matter is adjourned at request of both the counsels for hearing submissions. Put up on 05.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)